

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4582
ANSWERED ON:22.04.2013
DATA ON UNEMPLOYMENT
Singh Shri Ravneet

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government does not come up with national unemployment data on a regular basis;
- (b) if so, the reasons therefor;
- (c) the remedial measures being taken by the Government in this regard; and
- (d) the steps being taken to formalize the unorganised sector in the country?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a to c) The National Sample Survey Office, Ministry of Statistics & Programme Implementation conducts labour force surveys regularly every five years. These surveys provide data of employment and unemployment in the country.

(d) With an objective to provide for social security and welfare of unorganized workers, the Government enacted the "Unorganised Workers' Social Security Act 2008". The Act provides for constitution of National Social Security Board at the central level to recommend social security schemes viz. life and disability cover, health and maternity benefits, old age protection and any other benefit as may be determined by the Government for unorganized workers.